

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI**

Dated: 07.03.2019

IT IS NOTIFIED THAT UNDERMENTIONED CASES WHICH COULD NOT BE TAKEN-UP ON 07.03.2019 WILL NOW BE LISTED ON THE DATES AS MENTIONED AGAINST EACH

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES	NEXT DATE OF HEARING
1.	Original Application No. 200/2014 (M.A. No. 254/2018 & M.A. No. 872/2018) (C.W.P. No. 3727/1985) WITH	M.C. Mehta Vs. Union of India & Ors.	For Consideration of Report	11.04.2019
2.	Original Application No. 668/2017 (Earlier M.A.No.923/2017 IN O. A. No. 200/2014) WITH	M. C. Mehta Vs. Union of India & Ors.	Inspection Report filed by Ms. Alpana Poddar, Advocate for CPCB	11.04.2019
3.	M.A. No. 141/2016 & M.A. No. 337/2018 IN Original Application No. 10/2015 WITH	Indian Council for Enviro-legal Action Vs. National Ganga River Basin Authority & Ors.	For Consideration of Report	11.04.2019
4.	Original Application No. 390/2018 (Earlier O.A. No. 44/2017 (EZ) WITH	Tribunal on its Own Motion (Suo Motu) Vs. State of Bihar & Ors.	For Consideration of Report	11.04.2019
5.	Original Application No. 34/2018 WITH	Vikrant Tongad Vs. Union of India & Ors.	For Consideration of Report	11.04.2019
6.	Original Application No. 361/2017 (I.A. No. 89/2019)	Court on its own Motion Vs. Ministry of Environment and Forests & Climate Change & Ors.	Mr. Gautam Singh, Adv. (AC) Ms. Sakshi Popli, Adv. for MoEF Mr. Varun Thakur, Adv. for NMCG Mr. Mukesh Verma, Adv. for R-6 Mr. Pradeep Mishra, Adv. for UPPCB Mr. Rahul Verma, AAG for State of Uttarakhand Mr. A. K. Prasad, Adv. for MoWR Dr. Sandeep Singh, Adv. for State of UP Mr. Rajkumar, Adv. for CPCB	11.04.2019
7.	Original Application No. 360/2015 WITH	National Green Tribunal Bar Association Vs. Virender Singh (State of Gujarat)	Action Taken Report received	05.04.2019
8.	Original Application No. 366/2015 (M.A. No. 02/2019) WITH	National Green Tribunal Bar Association Vs. Dr.Sarvabhoom Bagali (State of Karnataka)	For consideration of Report	05.04.2019

9.	Original Application No. 368/2015 (M.A. No. 16/2019) WITH	National Green Tribunal Bar Association Vs. Dr. Sarvabhoom Bagali (State of Karnataka)	For consideration of Report	05.04.2019
10.	Original Application No. 173/2018 (Earlier O.A. No. 89/2017 (EZ)) (I.A. No. 76/2019) WITH	Sudarsan Das Vs. State of West Bengal & Ors.	For Consideration of Report Mr. Sravan Kumar, Adv.	05.04.2019
11.	Original Application No. 277/2018 (M.A. No. 704/2018) WITH	Prem Singh Yadav Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Shlok Chandra, Adv. for MoEF Mr. Gigi C. George, Adv. for State of UP Mr. Mukesh Verma, Adv. for UPCB Mr. Amit Verma, Adv. for State of UP Mr. Amit Upadhyay, Adv. for R-9 & 12 Mr. Mayank Pandey, Adv. for R-10 & 11 Mr. Ani Singh, Adv. for R-13 Mr. Pradeep Misra, Adv. for UPPCB	05.04.2019
12.	Original Application No. 874/2018 WITH	News item published in The Tribune Authored by Arun Sharma Titled Mounds of sand on Sutlej banks, mining mafia digs in	For Consideration of Report	05.04.2019
13.	Original Application No. 44/2016 WITH	Mushtakeem Vs. MoEF & CC & Ors.	For Consideration of Report but report not received	05.04.2019
14.	Original Application No. 517/2015 WITH	Sandeep Kumar Vs. Ministry of Environment, Forests and Climate Change & Ors.		05.04.2019
15.	Original Application No. 550/2015 WITH	Virender Kumar Vs. Ministry of Environment, Forests and Climate Change & Ors.		05.04.2019
16.	Original Application No. 530/2016 WITH	Sandeep Kumar Vs. Ministry of Environment, Forests and Climate Change & Ors.		05.04.2019
17.	Original Application No. 272/2016 WITH	M/s Ganga Yamuna Mining Co Vs. State of Haryana & Ors.		05.04.2019
18.	Original Application No. 481/2016 WITH	Joginder Singh Vs. Ministry of Environment & Forest & Ors.		05.04.2019

19.	Original Application No. 540/2015 WITH	Ved Pal Singh Vs. Ministry of Environment and Forests & Ors.		05.04.2019
20.	Original Application No. 90/2016 WITH	Chander Mohan Uppal Vs. State of U.P. & Ors.		05.04.2019
21.	Execution Application No. 40/2017 IN O.A. No. 517/2015	Sandeep Kumar Vs. Ministry of Environment, Forest and Climate Change & Ors.		05.04.2019
22.	Original Application No. 503/2018	R. K. Gupta Vs. Delhi Development Authority & Ors.	Mr. R. K. Gupta, Applicant in person	29.03.2019

COURT MASTER